

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO:517/95.
DATED THE 25TH DAY OF JULY, 2000.

CORAM:HON.SHRI B.S.JAI PARAMESHWAR, MEMBER(J).
HON.SHRI GOVINDAN.S.TAMPI, MEMBER(A).

1. Baban Tanbaji Namdaokar
residing at Mahalaxmi
Co-operative Housing Society
Near Vasco Hotel,
Nasik Road.
2. Shashikant Ganesh Barde,
residing at 6 Madhurita
Apartments, near Motwani
Company, Nasik Road,
both working as Supervisors,
at India Security Press,
Nasik Road.

... Applicants.

By Advocate Mrs.Sawant for
Shri G.K.Masand.

v/s.

1. Union of India thought the
Secretary in the Ministry of
Finance, Department of Economics
Affairs (Currency & Coinage)
North Block, New Delhi.
2. General Manager,
India Security Press,
Nasik Road.
3. General Manager,
Currency Note Press,
Nasik Road.

... Respondents.

By Advocate Shri V.S.Masurkar

|| ORDER || || ORAL ||

Per Shri Govindan.S.Tampi, Member(A).

Smt.Sawant for Shri G.K.Masand appeared for
the applicants and Shri V.S.Masurkar, for the Respondents.

2. When this case came up today, Smt.Sawant
made a prayer that the applicant seeks withdrawal of the
present application with liberty to file another suitable
one if felt needed at a later date. Shri V.S.Masurkar
has no objection. *The pleb is accepted and be*
This application is therefore dismissed
as withdrawn.

(GOVINDAN.S.TAMPI)
MEMBER(A)

app.

25/7/2000

(B.S.JAI PARAMESHWAR)
MEMBER(J)

25/7/2000